THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) The Show Cause Notice in relation to the forward sale which took place on 4th June, 1966 was issued to the United Commercial j Bank on 3rd November,! 1972.

- (b) The reply from the Bank was received by the Enforcement Directorate on 19th February, 1974. As the case is under adjudication, it is not desirable to disclose any further details at this stage.
 - (c) Does not arise.

Assessment of the Work of the Government Employees

*33I. SHRI J. S. TILAK:

SHRI KALI MUKHERJEE:

SHRI KRISHAN K*NT:

SHRI\. B. RAJU:

SHRI CHANDRA SHEKHAR:

SHRI GURMUKH SINGH MUSA-FIR:

DR. Z. A. AHMAD:

SHRI A. G. KULKARNI:

Will the PRIME MINISTER be pleased to state:

- (a) whether there is any proposal under Government's consideration regarding replacement of the present system of confidential reports with other methods of assessment of the work of the Government employees; and
 - (b) if so, what are the details thereof?
- I HE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b) A statement is laid on the Table of the House.

Satement

The following decisions have recently been taken after considering the recommendation made by the Administrative Reforms Commission in its Report on Personnel Administration in regard to the

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scheme of writing Confidential Reports on Government servants:—

- li) At the end of each year the official reported upon should submit a brief resume, not exceeding 300 words, of the work done by him bringing out any special achievement of his. The resume should be submitted to the reporting officer and should form a part of the Confidential Report. In giving his assessment the reporting officer should duly take notice of the resume and after making his own comments and assessment, submit the entire record to the next higher officer, namely, the reviewing officer. The reviewing officer should add his own comments, if any and also do the grading. However, in the case of clerical and other categories of officials doing jobs of a repetitive nature where it may not be possible for the official reported upon to writ out a clear and accurate resume of the task performed by him, a brief statement of the work handled by him during the year may be recorded by the reporting officer.
- (ii) In the existing form of Confidential Reports, there is provision for the reviewing officer assessing the fitness of the employee for promotion to higher post in his turn in the following manner (i) fit; (ii) not yet fit; and (iii) unfit. The term 'unfit' will be deleted from the existing form of Confidential Reports.
- (iii) The Confidential Reports should be performance—oriented and the form should provide sufficient space for an objective assessment of the performance of the reportee.
- 2. Suitable instructions in the light of the aforesaid decisions are being issued.

tlnvestment of Indian Explosives Ltd. in India

- *210 SHRIMATI SARASWATI PRADHAN: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:
- (a) the amount of investment made by the Indian Explosives Ltd., in India in (i) foreign capital and (ii) in Indian rupee;

tTransferred from 30th April 1974.

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- (c) what has been the net profit of the Company including royalty, charges, commission to Head Quarters and Head Office charges during the last three years; and
- (d) what steps have been taken by the Company to Indianise its management cadre and capital base?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMA-NIAM): (a) to (d). A statement is laid on the Table of the House. [See Appendix XLLLVIII Annexure No. 1]

Boundary Commission for Punjab, Haryana and Himachal Pradesh

*332. SHRI KRISHAN KANT:

SHRI J. S. TILAK:

SHRI KALI MUKHERJEE:

SHRI CHANDRA SHEKHAR:

GURMUKH SINGH MUSAFIR:

SHRI A. G. KULKARNI:

SHRI V. B. RAJU:

DR. Z. A. AHMAD:

Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Starred Question 51 given in the Rajya Sabha on the 21st February, 1974 and state:

- la) whether Government have taken any final decision to appoint a boundary commission for readjustment of existing inter-State boundaries between Punjab, Haryana and Himachal Pradesh: and
 - (b) if so, what are the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIKSHIT): (a) and (b) The various matters relating to the announcement made by the Central Government on 29th January, 1970 in respect of boundary disputes between Punjab and

Haryana are under discussion with the State Governments.

to Questions

Condonation of death sentence passed on Amrit Bhushan Gupta of Srinivaspuri, New Delhi

- *333. SHRI N. G. GORAY: Will the Minister of HOME AFFAIRS be pleased to
- (a) whether it is a fact that one Amrit Bhushan Gupta was sentenced to death for having burnt alive three children at Srinivaspuri, New Delhi in June, 1968;
- (b) whether he was -sent to Ranchi Mental Hospital in December, 1973; and
- (c) whether Government have condoned the sentence of death?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWS MIRDHA): (a) Yes, Sir.

- (b) He was sent to the Hospital for Mental Diseases, Ranchi in December, 1972.
 - (c) The matter is under consideration.

Industrial Production

- *334. SHRI YOGENDRA SHARMA: Will the Minister of INDUSTRIAL DEVE-LOPMENT AND SCIENCE AND TECH-NOLOGY be pleased to state:
- (a) whether it is a fact that the industrial production during the year 1973 has declined as compared to that in the previous year; and
- (b) if so, what are the details thereof and what are the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRA-MANIAM1: (a) and (b) A Statement is laid on the Table of the House.

Statement

According to the latest available data, the general index of industrial production (base 1960=100) recorded a nominal decline of 0.3 per cent during the first ten months of 1973 (January—October) as against a rise of 7.4 per cent registered during the corresponding months of 1972.